

# HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 17<sup>th</sup> April, 2024

No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ : In view of the orders by the Governor, Manipur being No. ESTT-301/3/2024-GAD-GAD: dated 8<sup>th</sup> April, 2024, Hon'ble the Chief Justice is pleased to declare holidays on 19<sup>th</sup> April, 2024 for the Courts falling within the areas where elections are to be held on **19<sup>th</sup> April, 2024 (Friday)** under 1<sup>st</sup> Phase of polling and on 26<sup>th</sup> April, 2024 for the Courts falling within the areas where elections are to be held on **26<sup>th</sup> April, 2024 (Friday)** under 2<sup>nd</sup> Phase of polling in connection with the forthcoming 18<sup>th</sup> Lok Sabha Election, 2024.

On these days, Special Casual Leave may be granted to employees of the High Court of Manipur as well as Subordinate Courts from the voting areas whose Court complexes fall within the non-voting areas on making an application.

It is further notified that 7<sup>th</sup> December, 2024 will be a Court working day for the High Court of Manipur in lieu of 19<sup>th</sup> April, 2024.

By order etc.,

Sd/-

( **YUMKHAM ROTHER** )  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ *8632-57* Imphal, the 17<sup>th</sup> April, 2024

Copy to :

1. *The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.*
2. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
3. *The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.*
4. *The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.*
5. *The Advocate General, Manipur.*
6. *The Commissioner (Law), Government of Manipur.*
7. *All Registrars, High Court of Manipur.*
8. *All District & Sessions Judges/Addl. District & Sessions Judges/all the Judges, Family Courts/Member Secretary, MASLSA/The Judge, Special Court (ND&PS), Manipur/FTC.*
9. *The Government Advocates, Government of Manipur.*
10. *The Deputy Solicitor General of India.*
11. *The Chairman, Bar Council of Manipur.*
12. *The President, High Court Bar Association of Manipur.*
13. *The President, All Manipur Bar Association.*
14. *The Joint Director, Manipur Judicial Academy.*
15. *All Joint Registrars, High Court of Manipur.*
16. *All CJM/Civil Judge (Sr. Divn.)/All Secretaries, DLSA.*
17. *All Deputy Registrars, High Court of Manipur.*
18. *All the JMFCs/Judge (Jr. Divn.)/All Pr. Magistrates, JJB.*
19. *The Assistant Registrars/Court Manager/Sr. Private Secretary, High Court of Manipur.*  
*- for information to all the staff under them.*
20. *The System Analyst, High Court of Manipur.*  
*- for uploading the same on the official website.*
21. *All Private Secretaries, High Court of Manipur.*
22. *All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Sr. Grade Translator/Computer Programmer/Librarian, High Court of Manipur.*

} - for kind information and circulation  
to the learned members